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- I. THE PAYMENT OF GRATUITY (CENTRAL) RULES, 1972
- II. NOTIFICATIONS UNDER THE EMPLOYEES
 PROVIDENT FUNDS AND FAMILY PENSION
 FUND ACT, 1952

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND RE-HABILITATION (SHRI G. VENKATE SWAMY): Sir, I beg to lay on the Table:—

- I. A copy of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 1488 dated the 16th September, 1972 (in Hindi) publishing the Payment of Gratuity (Central) Rules, 1972, under sub-section (2) of section 15 of the Payment of Gratuity Act, 1972. [Placed in Library. See No. LT-5218|73].
 - II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Rehabilitation (Department of Labour and Employment), under sub-section (2) of section 7 of the Employees Provident Funds and Family Pension Fund Act. 1952:—
 - (i) Notification G.S.R. No 1348, dated the 12th October, 1972, publishing the Employees' Funds (Ninth Amendment) Scheme, 1972. [Placed in Library. See No. LT-4330/73].
 - (ii) Notification G.S.R. No. 1490, dated the 15th November, 1972, publishing the Employees' Provident Funds (Eleventh Amendment) Scheme, 1972.
 - (iii) Notification G.S.R. No. 63, dated the 9th January, 1973, publishing the Employees' Provident Funds (First Amendment) Scheme, 1973.

[Placed in Library. See No. LT-4217|73 for (ii) and (iii).]

- I. The Apprenticenship (Amendment) Rules, 1972.
- II. Report of the Deputy Director of Mines Safety, Vizianagaram on the fatal accident which occurred at Deposit No. 5 of the Bailadila Iron Ore Project on the 5th June, 1972
 - SHRI G. VENKATE SWAMY: Sir I also beg to lay on the Table:—
 - I. A copy (in English and Hindi) of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 1994, dated the 23rd October, 1972, publishing the Apprenticeship (Amendment) Rules, 1972, under sub-section (3) of section 37 of the Apprenticeship Act, 1961. [Placed in Library. See No. LT-4331/73].
 - II. A copy (in English and Hindi) of the Report of the Deputy Director of Mines Safety, Vizianagaram, on the fatal accident which occurred at Deposit No. 5 of the Bailadila Iron Ore Project on the 5th June, 1972. [Placed in Library. See No. LT-4219/73].

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORTANCE

Reported Decision to Speed up Repatriation of Stateless Persons of Indian Origin from Sri Lanka

डा० भाई महावीर : श्रीमन्, मै ग्रापकी श्रनुमित से भारतीय मूल के लगभग 35,000 राज्यिवहीन लोगो को श्रीलका से शोझतापूर्वक स्वदेश भेजे जाने के निर्णय के समाचार की ग्रोर विदेश मंत्रो का ध्यान दिलाना चाहता हू।

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): Sir, the House is aware that the Indo-Ceylon Agreement of 1964 (also known as the Shastri-